



Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/ Jammu

Notification  
Srinagar, the 24th August, 2017

SRO 350.- In exercise of the powers conferred by sub-section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint the following officers to be the Executive Magistrates of the first class who shall exercise all the powers of an Executive Magistrate of the first class within their respective territorial jurisdiction of District Shopian:-

S.No	Name of the Officer S/Shri	Designation/ Place of posting
1	Mubarak Ahmad Dar	Naib Tehsildar, Herman
2	Mohammad Ashraf Rather	Naib Tehsildar, Zainapora
3	Afaq Ahmad Shah	Naib Tehsildar, Shopian
4	Gh. Nabi Mir	Naib Tehsildar, Keegam
5	Ashaq Hussain Dar	Naib Tehsildar, Wachi
6	Mohammad Jabbar Dar	Naib Tehsildar, Berthipora
7	Mohammad Maqbool Wani	Naib Tehsildar, Turkawangam
8	Mashooq Ahmad Parray	Naib Tehsildar, Keller
9	Ghulam Mohammad	Naib Tehsildar, Kaprin
10	Mohammad Ayoub	Naib Tehsildar, Trenz

By order of the Government of Jammu and Kashmir.

Sd/-  
(Abdul Majid Bhat)  
Secretary to Government,  
Department of L, J&PA

NO:LD(P) 2008//Shopian

Dated: 24 -08- 2017

Copy to the:-

1. Commissioner/ Secretary to Government, Revenue Department.
2. Divisional Commissioner, Kashmir.
3. Registrar General, J&K High Court, Srinagar.
4. District Magistrate, Shopian. This is with reference to his letter DMS/PA/17/829-30 dated 12-08-2017
5. General Manager, Government Press, Srinagar for publication in an extra Ordinary issue of the Government Gazette.
6. SRO Section, Department of Law, Justice and PA ( W.7. S.C).

(Khursheed Ahmad Bhat)  
Assistant Legal Remembrancer,  
Department of Law, Justice & PA